

Statement 10: Financing of Gross Fiscal Deficit – As per cent of Total – 2025-26 (Budget Estimates)

(Per cent)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	75.5	25.1	-1.2	-0.3	0.1	0.3	0.5	–	–	–	0.0	100.0
2. Arunachal Pradesh	23.2	76.7	-5.6	5.7	6.8	15.5	1.4	7.6	-1.7	–	-29.7	100.0
3. Assam	57.9	32.9	-2.2	9.4	-2.9	–	9.1	3.6	-7.3	–	-0.5	100.0
4. Bihar	104.7	-1.9	-4.4	1.7	-0.3	0.3	–	-0.6	–	0.5	0.0	100.0
5. Chhattisgarh	77.5	18.2	-1.9	2.1	2.1	0.0	–	–	–	0.3	1.7	100.0
6. Goa	56.1	28.6	-7.1	13.6	-0.6	7.0	-74.7	-34.8	151.3	5.9	-45.3	100.0
7. Gujarat	67.2	21.2	-5.5	12.9	0.2	0.2	4.8	-0.2	-0.3	–	-0.5	100.0
8. Haryana	106.7	5.0	-2.3	3.4	0.2	1.1	-0.9	-0.1	-0.1	-14.0	1.0	100.0
9. Himachal Pradesh	70.3	10.7	-4.4	-0.7	11.6	0.0	0.0	0.0	–	-2.7	15.2	100.0
10. Jharkhand	48.4	46.0	-6.0	14.9	5.3	1.3	3.1	-0.4	-5.5	-3.3	-3.9	100.0
11. Karnataka	92.7	5.5	-1.6	1.9	4.1	-9.6	-2.5	0.0	–	0.6	8.9	100.0
12. Kerala	76.6	8.6	5.4	-0.1	10.6	-2.4	0.3	0.8	–	0.2	0.1	100.0
13. Madhya Pradesh	77.8	14.9	4.7	2.3	-0.9	-8.7	-3.8	11.9	0.6	0.1	1.1	100.0
14. Maharashtra	67.9	7.2	-3.6	-0.6	-0.8	0.1	-3.4	2.1	-0.3	0.9	30.5	100.0
15. Manipur	42.9	92.8	-2.6	9.3	-0.9	-1.5	–	2.9	–	-29.1	-13.8	100.0
16. Meghalaya	114.8	3.9	-2.2	2.5	4.7	–	–	0.0	–	1.9	-25.7	100.0
17. Mizoram	57.5	43.7	-0.8	5.6	-29.5	-0.4	-20.9	20.5	17.4	3.5	3.5	100.0
18. Nagaland	114.4	-0.1	-1.0	1.3	-7.4	–	-3.7	–	–	-3.5	0.0	100.0
19. Odisha	45.2	11.5	-2.6	11.0	2.9	-7.1	-4.6	–	38.1	2.7	2.9	100.0
20. Punjab	107.3	0.1	-4.5	-4.5	-0.9	4.1	4.1	–	–	-5.7	0.0	100.0
21. Rajasthan	79.3	18.7	-1.6	1.2	8.7	1.6	-0.2	0.1	–	-7.8	-0.1	100.0
22. Sikkim	60.6	31.7	-0.4	0.3	-0.4	-3.0	0.0	–	–	–	11.1	100.0
23. Tamil Nadu	92.7	7.8	-1.6	1.4	1.2	0.2	-1.9	–	–	-2.1	2.3	100.0
24. Telangana	90.2	6.6	-3.0	-0.1	4.2	1.3	1.8	–	–	-1.9	0.9	100.0
25. Tripura	13.1	41.6	-2.4	16.0	8.1	1.1	-1.1	–	–	4.0	19.7	100.0
26. Uttar Pradesh	51.6	24.7	-4.5	0.8	0.9	-1.0	-4.4	8.8	-0.5	-4.8	28.4	100.0
27. Uttarakhand	88.1	12.9	-5.6	1.5	1.8	0.8	1.0	0.3	0.6	2.4	-3.9	100.0
28. West Bengal	79.2	12.6	-7.3	-0.1	2.5	0.6	-0.3	–	–	1.7	11.0	100.0
29. Jammu and Kashmir	60.0	-0.6	-4.9	7.1	0.2	0.2	0.0	0.1	–	-7.9	45.7	100.0
30. NCT Delhi	–	78.4	–	–	–	–	–	–	–	–	21.6	100.0
31. Puducherry	84.5	-9.7	–	11.5	1.1	0.0	3.6	0.1	–	13.7	-4.8	100.0
All States and UTs	76.3	14.4	-2.4	2.1	2.0	-1.2	-1.0	1.8	1.2	-1.6	8.3	100.0

‘–’: Nil/Negligible.

Notes :1. Same as in Appendix Table 9.

2. ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter–state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.